

Annexure-1

Name of the corporate debtor : PRIKNIT RETAILS LIMITED – IN LIQUIDATION
 Date of Commencement of Liquidation : Liquidation order passed on 18.05.2020 in IA 138 OF 2020 in CP(IB) NO. 398/CHD/PB/2018 (Admitted)
 List of stakeholders as on : 15.07.2020

Note: Higher Successful bidder in e-auction conducted on 02.03.2021 has deposited 50% of the sale consideration Rs.8.75 Cr..

List of Secured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							(Amount in ₹)				Remarks	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification		
1	SBI	SBI		355,64,80,523	355,64,80,523	Secured	Assets/property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		92.70% SHARE in Secured Creditors	Nil	Nil	Nil	Nil	Nil
2	ASREC (INDIA) LTD.	ASREC (INDIA) LTD.		32,26,12,526	32,26,12,526	Secured	Assets/property of CD	Yes on entire Assets/properties of the CD	As per Form D	All		8.30% SHARE in secured creditors	Nil	Nil	Nil	Nil	Nil
	Total				387,90,93,049												



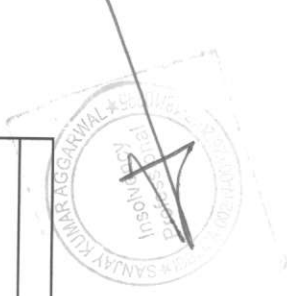
Annexure-2

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List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Detailsof claimadmitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	(Amountin₹)
			Date of receipt	Amount claimed	Amount of claimadmitted	Nature of claim	Amount covered by guarantee	%share in total amount of Claims admitted						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-3

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List of Operational Creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any dues that may be set off	Amount of claim rejected	Amount of claim on verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-4

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List of Operational Creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim on verification	Remarks, if any	(Amount in ₹)
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-5

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List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim					
1	Asstt. Excise & Taxation Commissioner, Ludhiana - 2	Govt. Department		21,95,96,731	21,95,96,731	OC	Nil	Nil	nil	Nil	Nil	Nil	Nil	Nil	Nil
2	ITO (TDS) Room No.303, 3 rd Floor, Grand Walk Mall, Ferozepur Road, Ludhiana	Govt. Department		6,28,89,420	6,28,89,420	OC	Nil	Nil	nil	Nil	Nil	Nil	Nil	Nil	Nil
	Total			28,24,86,151	28,24,86,151										



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List of operational creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)				
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



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List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)				
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

